



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE & PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section)**  
**Civil Secretariat Srinagar/Jammu**

OM NO: LD(Estt)/2017-Misc

Dated: 02.05.2018

Subject: Furnishing of performance report of all the Law Officers conducting the cases of all the Departments including P.S.U's., Corporation's etc. before the Hon'ble High Court wing of Srinagar/Jammu.

The undersigned is directed to refer Financial Commissioner/Principal Secretary/Commissioner \_\_\_\_\_ Secretary/Secretary to Government \_\_\_\_\_ Department and all heads of the Departments regarding the subject cited above and to request him to furnish the performance report of Law Officers of Jammu/Srinagar wing of the High Court with respect to the conduct of the Court cases by or before 15<sup>th</sup> of May 2018 to the Secretary to Government Department of Law, Justice and Parliamentary Affairs positively enabling the Hon'ble Minister for Law, Justice and PA to review the functioning of the Law officers of both the wings of the Hon'ble High Court.

The matter may be treated as most urgent.

(Khurshid Ahmad Bhat)  
Deputy Legal Remembrancer

Financial Commissioner/Principal Secretary/Commissioner \_\_\_\_\_ Secretary/Commissioner  
Secretary/Secretary to Government \_\_\_\_\_  
Department  
All Heads of the Departments.